BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No.77/KB//2017 (CP-459/2016)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M.

Name o	of the Company	Superking Electricals Pv	rt.Ltd. & Ors.	
Under Section		391(2),394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
抽.1.	Riya linha.	Adv.	for the applicant	Penhe. 19/11/17.

ORDER

Ld. Counsel for the petitioner is present.

In compliance of our order dated 21.09.2017 the petitioner has filed supplementary affidavit. In Para 5 of the supplementary affidavit it is stated that there are no creditors of the afore-mentioned company either on the appointed date or as on date. Petitioner has not annexed the Auditors' Certificate to show that the applicant company has no creditors. The applicant is directed to file supplementary affidavit and Auditors' Certificate,

List on 05.12.2017 for further consideration.

(Jinan K.R.) Member (J)

(V.P. Singh) Member (J)